

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 221 OF 2015 &  
IA NO. 359 OF 2015**

**Dated: 25<sup>th</sup> October, 2017**

**In the matter of:**

**Silvassa Industries Association & Ors.**

**... Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Rohit Rao N.  
Mr. Mukund P. Unny  
Ms. Devahuti Tamuli

Counsel for the Respondent(s)

:

Mr. Manoj Kaushik  
Mr. Rahil Kohli for R-1

**ORDER**

IA 359 of 2015 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on **04.12.2017.**

**( I. J. Kapoor )**  
**Technical Member**  
ts/ss

**( Justice Ranjana P. Desai )**  
**Chairperson**